

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

TRANSFER PETITION (CIVIL.) NO(s). 226 OF 2013

UNION OF INDIA

Petitioner(s)

VERSUS

M/S HINDUSTAN BUILDERS & ORS.
(With appln(s) for stay and office report)

Respondent(s)

Date: 21/02/2014 This Petition was called on for hearing today.

For Petitioner(s) Mr. B.P. Nahar,Adv.
Mrs Anil Katiyar,Adv.

For Respondent(s) Mr. Garvesh Kabra,Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent No.1 is granted time, as last chance for filing
Counter Affidavit.
List the matter on 25.3.2014.

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| (SUNIL THOMAS)
|Registrar

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